

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 39**

**C.P.(IB)353/MB/2022**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s SUDESH RANI**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Ld. Counsel for the Financial Creditor informs that the Respondent Personal Guarantor has since deceased and seeks some time to place on record the Death Certificate. List this matter on Board on **10.04.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**

Rehan Shaikh